

25. U.P. Cooperative Spinning Mills, Fatehpur.
26. Department of Animal Husbandry, U.P.

D. ICAR and its Institutes and Central Govt. Departments.

27. ICAR Headquarters.
28. Indian Agricultural Research Institute, New Delhi.
29. National Dairy Research Institute, Karnal.
30. Indian Veterinary Research Institute, Izatnagar.
31. Indian Grassland & Fodder Research Institute, Jhansi.
32. National Bureau of Fisheries Genetic Resources, Allahabad.
33. Central Inland Fisheries Research Institute, Barrackpore.
34. Central Institute of Fish Aquaculture, Dhauli.
35. Central Insittute of Fisheries Education, Bombay.
36. Central Soil Salinity Research Institute, Karnal.
37. Central Soil & Water Conservation Research & Training Institute, Dehradun.
38. Central Institute of Agril, Engineering, Bhopal.
39. Central Institute of Horticulture for Northern Plains, Lucknow.
40. Directorate of Pulses Research, Kanpur.
41. Jute Technological Research Institute, Calcutta.
42. Central Avilan Research Institute, Izatnagar.
43. Central Sheep & Wool Research Institute, Avikanagar.
44. Central Institute for Research on Goats, Mukhdoom.
45. Food & Nutrition Board, NewDelhi.
46. Directorate of Extension, Deptt. of Agricluture, New Delhi.
47. CAPART, New Delhi.
48. Central Agricultural Aviation, Vayodoot, New Delhi.

Reservation of Lands for the residents of Katras in Mata Sundari Road and lane in New Delhi

1204. SHRI PRAMOD MAHAJAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether land had been reserved in Mata Sundari Road and Mata Sundari lane in New Delhi for the residents of 'Katras' in the

walled city of Old Delhi for the purpose of improving the Katras;

(b) the number of such katras and the families covered thereby, the area of land each family would get and also the details of the Katras improvement project ; and

(c) by when these families and expected to be settled?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI

MOHSINA KIDWAI : (a) to (c)
It has been decided in principle to build about 1500 dwelling units for the resettlement of the evictees from the slum katras. A detailed scheme has not so far been received from the Delhi Administration.

Training of Television correspondents

1205. **SHRI KAMAL MORAR-
KA :**
**SHRI YASWANT SIN-
HA :**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether complaints have been received from Television Correspondents that the training given to them is not adequate and proper ;

(b) whether it is a fact that successful candidates for the post of correspondents were sent as Instructors at Pune;

(c) whether any decision has been taken to post correspondents only at Delhi and send male counterparts outside ; and

(d) what are the basic qualifications needed for correspondents/assistant correspondents?

**THE MINISTER OF STATE IN
THE MINISTRY OF INFORMATION
AND BROADCASTING
(SHRI K.K. TEWARY) :** (a) No, Sir.

(b) No, Sir.

(c) No, Sir.

(d) The qualifications prescribed for TV News Correspondents/Assistant News Correspondents are as under :—

News Correspondents

(a) Graduation from a recognised University or equivalent ;

(b) Degree/Diploma in journalism from a recognised Institute with 4 years experience of journalistic work.

or

6 years experience of journalistic work (Essential for TV News Correspondents only).

(c) Proficiency in English and/or Hindi and Current Affairs.

(d) The ability to act, debate or elocute;

(e) Attractive TV personality.

(f) Age not exceeding 45 years.

Assistant News Correspondents

(a) Graduation from a recognised University or equivalent

(b) Proficiency in English and/or Hindi and Current Affairs .

(c) The ability to act, debate or elocute.

(d) Attractive TV personality.

(e) Age not exceeding 30 years.

Purchase of iodised salt by NCCF

1206. **SHRI KAILASH PATI
MISHRA :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to reply to Unstarred Question No. 461 given in Rajya Sabha on 24th February, 1989 and state :

(a) whether it is a fact that when the purchase was from Government Undertakings, the handling agents at both ends were private parties who worked without any security and/or any departmental supervision;

(b) whether an investigation of the storage loss/pilferage of over 37% has been undertaken ; if so, the findings thereof; if not, the reasons therefor;